

**ELECTRONIC CLEARING SERVICE (CREDIT CLEARING)**

**MODEL MANDATE FORM**

**MLA/Ex-MLA/Ex-MMC/OFFICER'S/OFFICIAL'S OPTION TO RECEIVE SALARY THROUGH CREDIT CLEARING MECHANISM**

01. **NAME** \_\_\_\_\_

02. **DESIGNATION/Constituency** \_\_\_\_\_

03. **PARTICULARS OF BANK ACCOUNT:**

A. **BANK NAME** \_\_\_\_\_

B. **BRANCH NAME** \_\_\_\_\_

**Address** \_\_\_\_\_

**Telephone No.** \_\_\_\_\_

C. **09-DIGIT CODE NO. OF THE BANK & BRANCH APPEARING ON THE M.I.C.R CHEQUE ISSUED BY THE BANK** \_\_\_\_\_

D. **ACCOUNT TYPE (S.B.ACCOUNT/CURRENT ACCOUNT OR CASH CREDIT) WITH CODE 10/11/13** \_\_\_\_\_

E. **LEDGER NO./LEDGER FOLIO NO.** \_\_\_\_\_

F. **ACCOUNT NO. (AS APPEARING ON THE CHEQUE BOOK) (In lieu of the bank certificate to be obtained as under, please attach a blank cancelled cheque, or photocopy of a cheque and front page of your savings bank passbook issued by your bank for verification of the above particulars)** \_\_\_\_\_

G. **IFS CODE** \_\_\_\_\_

I, hereby, declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information, I would not hold the user institution responsible. I have read the option invitation letter and agree to discharge the responsibility expected of me as a participant under the scheme.

Date: \_\_\_\_\_ SIGNATURE OF MLA/Ex-MLA/Ex-MMC/OFFICER

“Certified that the particulars furnished above are correct as per our record.”

Bank's Stamp:

Date: \_\_\_\_\_ SIGNATURE OF THE AUTHORISED OFFICER OF THE BANK